

यूको बैंक UCO BANK
Honours Your Trust
(A Govt. of India Undertaking)

Head Office – II,
DIT- Procurement & Infrastructure
3 & 4, DD Block, Sector – 1, Salt Lake
Kolkata-700064

NOTICE INVITING TENDER

UCO Bank Invites tender for the following item through GeM Portal:

1. Selection of Service Provider for Implementation of National Electronic Toll Collection (NETC) FASTag Solution as an issuer under OPEX Model.

For any detail, please refer to <https://www.ucobank.com> & <https://gem.gov.in>
(Deputy General Manager)
DIT- Procurement & Infrastructure

Date:- 20.08.2025

LADAM AFFORDABLE HOUSING LIMITED

Regd. Office: Ladam House, C-33, Opp. ITI, Wagle Industrial Estate, Thane (W) – 400 604.

Tel No. 022-46629797 Email ID: compliances@ladam.in
Website: www.ladamaffordablehousing.com
CIN NO.: L65990MH1979PLC021923

INFORMATION REGARDING THE 46th ANNUAL GENERAL MEETING TO BE HELD THROUGH VIDEO CONFERENCING (VC)/ OTHER AUDIO-VISUAL MEANS (OAVM) AND E-VOTING INFORMATION

NOTICE is hereby given that the Forty-Sixth Annual General Meeting ('AGM') of the Members of Ladam Affordable Housing Limited ('Company') will be held on **Thursday, September 18, 2025 at 03:30 P.M.** through video conferencing ('VC') other audio-visual Means ('OAVM'), to transact the businesses as set out in the Notice convening the AGM which will be circulated to the Members. The process of participation in the AGM will be provided in the Notice of the AGM.

This is in compliance with the applicable provisions of the Companies Act, 2013 and the Rules made thereunder, and in continuation with earlier Ministry of Corporate Affairs ('MCA') General Circulars and Latest General Circular No. 09/2024 dated September 19, 2024. (Collectively referred to as "**MCA Circulars**") and in continuation with earlier Securities Exchange Board of India ('SEBI') Circulars and Latest Circular No. SEBIHOICFD/CFD-PoD-2/P/CIR/2024/133 dated October 24, 2024. (Collectively referred to as "**SEBI Circulars**").

The AGM Notice will also be available on the website of the stock exchange at www.bseindia.com and on the Company's RTA's website <https://evoting.purvashare.com> and on the Company's website www.ladamaffordablehousing.com. The Company will also provide physical copies of the AGM Notice and the Annual Report 31st March 2025 to the Shareholders upon request.

The Company is providing remote e-voting facility ('remote e-voting'), through the platform provided by Purva Sharegistry (India) Pvt. Ltd. ('Purva'), to all its members to cast their votes on all resolutions set out in the Notice of the AGM. Additionally, the Company is also providing the facility of voting through e-voting system during the AGM ('e-voting').

The details of the e-voting system and process of e-voting will be Specified in the Notice of the AGM. The members who are holding shares in physical form or who have not registered their email ID, can access the details of e-voting system and vote on the e-voting system as per the procedure which will be mentioned in the AGM Notice.

Manner to register/update email addresses:

Members who have not registered their e-mail address with the Company or their Depository Participant are requested to register their e-mail address in the following manner:

For Physical Shareholders

Members may register their email IDs/update their details with Company's RTA by submitting respective forms along with necessary ID proofs

1. Form ISR-1 for KYC Updation
2. Form ISR-2 for Bank Attestation Letter
3. Form SH-13 for Updation of Nomination

Members can download these forms from <https://www.purvashare.com/faq> and send duly filled forms and with necessary copies of ID proofs to Company's RTA at the following address:

Purva Sharegistry (India) Pvt. Ltd.

9, Shiv Shakti Industrial Estate, J. R. Boricha Marg, Near Lodha Excelus, Lower Parel (East), Mumbai – 400 011.

For Electronic Shareholders

The shareholders holding shares in electronic mode are also requested to register/update their email address, Permanent Account Number (PAN) and Bank Account details with the Depository Participant where their respective dematerialised accounts are maintained.

In case of any query members are may send an email to Company's RTA at evoting@purvashare.com and compliances@ladam.in

This newspaper intimation will also be available on the website of BSE Limited at www.bseindia.com and on Company website www.ladamaffordablehousing.com

For and on behalf of Ladam Affordable Housing Limited

Sd/-

Sumesh Aggarwal

Director

DIN: 00325063

Place: Thane

Date: 20.08.2025

ALLIED DIGITAL SERVICES LIMITED

Regd. Office: 808, 8th Floor, Plot No. 221/222, Mafatlal Centre, Vidhan Bhavan Marg, Nariman Point, Mumbai, 400021;
CIN: L72200MH1995PLC085488; Website: www.allieddigital.net
Phone: 022 6681 6400; Fax: (022) 2282 2030;
Email: investors@allieddigital.net

NOTICE OF THE 31st ANNUAL GENERAL MEETING, REMOTE E-VOTING AND BOOK CLOSURE INTIMATION

Notice is hereby given that the **Thirty First (31st) Annual General Meeting ("AGM") of Allied Digital Services Limited ("the Company")** will be held on **Wednesday, September 10, 2025 at 03:00 p.m. (IST)** at **Babubhai Chinnai Committee Room, 2nd Floor, Indian Merchant Chambers, IMC Marg, Churchgate, Mumbai- 400020** to transact the business, as set out in the Notice convening the meeting. In order to provide an additional opportunity to shareholders who are unable to attend the AGM physically and to ensure participation of such members, the Company will be providing an additional facility to attend the AGM through audio visual means. A limited number of members on a first come first serve basis, who have completed prior registration, will be allowed to attend the AGM through audio visual means and express their views or ask questions during the AGM. The Annual Report for F.Y. 2024-25 including the Notice of 31st AGM has been sent on Tuesday, August 19, 2025, through electronic mode only, to those Members whose e-mail addresses are registered with the Company, Registrar & Transfer Agent or Depositories. The physical copies of the Notice of the 31st AGM along with the Annual Report shall be sent to those Members who request for the same. Members holding shares in dematerialized mode, are requested to register their email addresses and mobile numbers with their relevant depositories through their depository participants. Members holding shares in physical mode are requested to furnish their email addresses and mobile numbers with the Company's Registrar and Share Transfer Agent i.e. MUFG India Private Limited [formerly 'Link Intime India Private Limited'] at rt.helpdesk@in.mpmf.mufl.com. The Annual Report for F.Y. 2024-25 including the notice of the 31st Annual General Meeting for the year 2024-25 is available on the Company's website i.e. www.allieddigital.net, on the website of BSE Limited i.e. www.bseindia.com and National Stock Exchange of India Limited (NSDL) i.e. www.nsdlindia.com and on the website of the National Security Depository Limited (NSDL) i.e. www.evoting.nsdl.com

The Register of Members and Share Transfer Books of the Company will remain closed from Wednesday, September 03, 2025, to Tuesday, September 09, 2025 (both days inclusive) for the purpose of AGM and the Company has also fixed Friday, September 05, 2025 as the "Record Date" for the purpose of determining the members eligible to receive dividend for the Financial year 2024-25, if approved by Members. The Company is pleased to offer to its members the facility of 'remote e-voting' provided by NSDL to enable them to cast their votes on electronic voting system on the resolutions as set out in the said Notice from any place (remote e-voting). In addition, the facility for voting through electronic voting system shall also be made available during the AGM. Members attending the AGM who have not cast their votes by remote e-voting prior to AGM, shall be eligible to cast their votes through e-voting during the AGM, both i.e. physically present at the AGM venue as well as those attending the AGM through VC/OAVM. Members who have voted through remote e-voting prior to the AGM shall be eligible to attend the AGM, however, they shall not be eligible to vote at the Meeting. Members holding shares in physical form are requested to access the remote e-voting facility provided by the Company through NSDL e-voting system at <https://www.evoting.nsdl.com/>. The manner in which login ID and Password be obtained by persons who become Members of the Company after dispatch of the Notice of AGM and Annual Report and holding shares as on cut-off date has been provided in the Notice of the AGM.

- a) Detailed procedure for remote e-Voting before and during the AGM is provided in the Notes to the Notice of the AGM. The business as set out in the Notice of AGM may be transacted through hybrid mode viz. both Physical as well as through Video Conference (VC) / Other Audio Visual Means ('OAVM'). The Resolutions proposed will be deemed to have been passed on the date of the Annual General Meeting subject to receipt of the requisite number of votes in favour of the Resolutions.;
- b) date and time of commencement of remote e-voting through electronic means: Sunday, September 07, 2025 at 09:00 a.m. (IST);
- c) date and time of end of remote e-voting through electronic means: Tuesday, September 09, 2025 at 5:00 p.m. (IST);
- d) the cut-off date for determining the eligibility to vote by remote e-voting or e-voting at the time of the AGM is Wednesday, September 03, 2025;
- e) any person, who acquires shares of the Company and becomes member of the Company after dispatch of the Notice of AGM and holding shares by way of the cut-off date i.e. Wednesday, September 03, 2025, may obtain the login ID and password by sending a request at www.evoting.nsdl.com.
- f) Members may note that: (i) the remote e-voting module shall be disabled by (NSDL) at 5:00 p.m. (IST) on Tuesday, September 09, 2025 and once the vote on a resolution is cast by the member, the member shall not be allowed to change it subsequently; (ii) (iv) a person whose name is recorded in the register of members or in the register of beneficial owners maintained by the depositories as on the cut-off date only shall be entitled to avail facility of remote e-voting as well as voting at the time of AGM; and

In case of any queries or issues regarding e-voting, members may refer the Frequently Asked Questions ('FAQs') available at www.evoting.nsdl.com, under download section or send an email to www.evoting.nsdl.com. In case, any members who requires assistance before or during the AGM may contact NSDL www.evoting.nsdl.com / 022-4886 7000 and 022-2499 7000 or send a request to Ms. Pallavi Mhatre at evoting@nsdl.com. Members are requested to register/update their e-mail address with their DP's in case of shares held in electronic form and to the Company and/or its RTA in case of shares held in physical form for receiving all communications, including Annual Report, Notices, Circulars etc. by email from the Company in future.

For Allied Digital Services Limited

Sd/-
Khyati Shah
Company Secretary

PIDILITE INDUSTRIES LIMITED

Regd. Office: Regent Chambers, 7th Floor, Jammalal Bajaj Marg, 208, Nariman Point, Mumbai - 400 021.

Tel: +91 22 2835 7000 • Email: investor.relations@pidilite.co.in
Website: www.pidilite.com • CIN: L24100MH1969PLC014336

NOTICE

100 Days Campaign- "Saksham Niveshak" - for KYC and other related updation and shareholder engagement to prevent transfer of Unpaid / Unclaimed dividends to Investor Education and Protection Fund ("IEPF")

Notice is hereby given to the Shareholders of Pidilite Industries Limited ("Company") that pursuant to Investor Education and Protection Fund Authority ("IEPFA"), Ministry of Corporate Affairs ("MCA") letter dated 16th July, 2025, the Company has started a 100 days campaign "Saksham Niveshak" from 28th July, 2025 to 6th November, 2025. During this Campaign all the shareholders who have not claimed their Dividend or have not updated their KYC & nomination details or face any issues related to unclaimed dividends and shares may write to the Company's Registrar and Transfer Agent ("RTA") i.e. M/s MUFG Intime India Private Limited at their address: C 101, 247 Embassy, L B S Marg, Vikhroli, (West), Mumbai 400 083 or at e-mail Id: csq-unit@in.mpmf.mufl.com Tel: +91 8108118484, website at <https://in.mpmf.mufl.com/> or to the company at e-mail Id: investor.relations@pidilite.co.in.

The shareholders may further note that this campaign has been started proactively and specifically to reach out to the shareholders to update their KYC, bank mandates, Nominee and contact information etc, and claim their unpaid/unclaimed Dividend in order to prevent their shares and dividend amount from being transferred to the Investor Education and Protection Fund Authority.

For Pidilite Industries Limited

Sd/-
Manisha Shetty
Company Secretary

K.S. OILS LIMITED

CIN: L15141MP1985PLC003171

Reg. Off: Khasra no 61,221/28/1/2 A. B. Road, Silavati, Guna-473 001, Madhya Pradesh, India

Tel: 0124-4173614 | E-mail: compliance@ksols.in | Website: www.ksols.in

INFORMATION REGARDING

31st & 32nd ANNUAL GENERAL MEETING ("AGM") OF KS OILS LIMITED

This is to inform you that, the 31st & 32nd Annual General Meeting ("AGM") of KS Oils Limited ("the Company") will be held on Thursday, 11th September, 2025 at 11.00 a.m. & 04:00 p.m. IST, through video conferencing ('VC') other audio visual means ('OAVM') in compliance with the applicable provisions of the Companies Act, 2013 and the rules made thereunder, read with latest General Circular No. 09/2024 dated 19th September, 2024, and other related circulars issued by the Ministry of Corporate Affairs ('MCA') previously and Circular No. SEBIHO/CFD/CFD-PoD-2/P/CIR/2024/133 dated 03rd October, 2024 issued by the Securities and Exchange Board of India (SEBI).

In accordance with the MCA Circulars and SEBI Circulars, the Notice of the 31st & 32nd AGM along with the Annual Report for the financial year 2016-17 & 2017-18, will be sent only through electronic mode to those members (whether holding shares in physical form or demat form), whose email addresses are registered with the Company/RTA or with the respective Depository Participants. Members may note that the Notice of the 31st & 32nd AGM and Annual Report for FY16-17 & 17-18 will also be available on the Company's website at www.ksols.in; website of stock exchanges i.e. BSE Limited at www.bseindia.com and National Stock Exchange of India Limited at www.nseindia.com, and CDSL (agency for providing remote e-voting facility/e-voting at the AGM) at www.evotingindia.com.

The Company has facilitated the members to participate at the 31st & 32nd AGM through the VC/OAVM facility provided by Central Depository Services Limited ("CDSL"). The Company will provide e-Voting facility to all its members to cast their votes on the resolutions set forth in the Notice and also facility of voting through e-voting system during the AGM, through CDLS. The detailed procedure for casting votes through remote e-Voting/e-Voting at the AGM will be provided in the Notice of AGM. The attendance of the members attending the AGM through VC/OAVM will be counted for the purpose of reckoning the quorum under Section 103 of the Act. The Company shall send a physical copy of the AGM Notice and Annual Report to those Members who request for the same at compliance@ksols.in mentioning their Folio No./DP ID and Client ID.

Members can obtain the Notice of AGM and Annual Report and/or can attend the AGM through VC/OAVM by sending an email to the Company's Registrar and Share Transfer Agent, Ankit Consultancy Private Limited at investor@ankitonline.com or the Company's email id at compliance@ksols.in or CDLS at helpdesk.evoting@cdslindia.com. In order to receive the Notice of 31st & 32nd AGM and the Annual Report for FY 16-17 & 17-18, Members are requested to register/ update their email addresses by following below instructions:

- Members holding shares in physical mode may register/ update their email address in prescribed form ISR-1 with the Registrar and Transfer Agent ("RTA") of the Company, i.e., Ankit Consultancy Private Limited at investor@ankitonline.com. The Company has also sent letters for furnishing the details as required under SEBI Circular No. SEBIHO/MIRSD/MIRSD_RTAMB/P/ CIR/2027 /655 dated November 3, 2027 and SEBIHO/MIRSD/MIRSD-PoD-I/P/CIR/2023/37 dated March 16, 2023. Norms for updation are also available at the website of the Company at www.ksols.in.
- Members holding shares in Demat mode may register their email address through Bank account mandate by contacting their respective Depository Participant (DP).

This advertisement is being issued for the information and benefit of all members of the Company in compliance with the MCA Circulars and SEBI Circulars.

For KS Oils Limited

Jyoti Sharma
Company Secretary & Compliance Officer
ACS 55135

LADAM STEELS LIMITED

Regd. Office: Ladam House, C-33, Opp. ITI, Wagle Industrial Estate, Thane (W) – 400 604.

Tel No. 022 – 46629797 Email ID: compliances@ladam.in
CIN NO.: U27100MH1983PLC030119

INFORMATION REGARDING THE 41st ANNUAL GENERAL MEETING TO BE HELD THROUGH VIDEO CONFERENCING (VC)/ O THER AUDIO-VISUAL MEANS (OAVM) AND E-VOTING INFORMATION

NOTICE is hereby given that the Forty-First Annual General Meeting ('AGM') of the Members of Ladam Steels Limited ('Company') will be held on **Thursday, September 18, 2025 at 01:00 P.M.** through video conferencing ('VC') other audio-visual Means ('OAVM'), to transact the businesses as set out in the Notice convening the AGM which will be circulated to the Members. The process of participation in the AGM will be provided in the Notice of the AGM.

This is in compliance with the applicable provisions of the Companies Act, 2013 and the Rules made thereunder, and in continuation with earlier Ministry of Corporate Affairs ('MCA') General Circulars and Latest General Circular No. 09/2024 dated September 19, 2024. (Collectively referred to as "**MCA Circulars**").

The AGM Notice will also be available on RTA's website <https://evoting.purvashare.com>. The Company will also provide physical copies of the AGM Notice and the Annual Report 31st March 2025 to the Shareholders upon request.

The Company is providing remote e-voting facility ('remote e-voting'), through the platform provided by Purva Sharegistry (India) Pvt. Ltd. ('Purva'), to all its members to cast their votes on all resolutions set out in the Notice of the AGM. Additionally, the Company is also providing the facility of voting through e-voting system during the AGM ('e-voting').

The details of the e-voting system and process of e-voting will be Specified in the Notice of the AGM. The members who are holding shares in physical form or who have not registered their email ID, can access the details of e-voting system and vote on the e-voting system as per the procedure which will be mentioned in the AGM Notice.

Manner to register/update email addresses:

Members who have not registered their e-mail address with the Company or their Depository Participant are requested to register their e-mail address in the following manner:

For Physical Shareholders

Members may register their email IDs/update their details with Company's RTA by submitting respective forms along with necessary ID proofs

1. Form ISR-1 for KYC Updation
2. Form ISR-2 for Bank Attestation Letter
3. Form SH-13 for Updation of Nomination

Members can download these forms from <https://www.purvashare.com/faq> and send duly filled forms and with necessary copies of ID proofs to Company's RTA at the following address:

Purva Sharegistry (India) Pvt. Ltd.

9, Shiv Shakti Industrial Estate, J. R. Boricha Marg, Near Lodha Excelus, Lower Parel (East), Mumbai – 400 011

For Electronic Shareholders

The shareholders holding shares in electronic mode are also requested to register/update their email address, Permanent Account Number (PAN) and Bank Account details with the Depository Participant where their respective dematerialised accounts are maintained.

In case of any query members are may send an email to Company's RTA at evoting@purvashare.com and compliances@ladam.in

For and on behalf Ladam Steels Limited

Sd/-

Sumesh Aggarwal

Director

DIN: 00325063

Place: Thane

Date : 20.08.2025

GOVERNMENT OF TAMIL NADU
WATER RESOURCES DEPARTMENT
Vaippar Basin Circle, Virudhunagar – 626 001.
Online Notice Inviting Tender (Two Cover system)
Tender Notice No.4/VBC/C.T-N/2025-2026/Dt.18.08.2025.

On behalf of the Governor of Tamil Nadu Online tenders are invited by the Superintending Engineer, Vaippar Basin Circle, Water Resources Department, Virudhunagar from the Water Resources Department / Public Works Department registered eligible contractors through Web Portal www.tntenders.gov.in.

Tender Date: 03.09.2025

Total No. of Works: 6 Total Value of Works: Rs.6235.49 Lakhs

For further details and Tender documents visit the website www.tntenders.gov.in.

Corrections/changes/corrigendum in the tender if any will be published in the above Government website only.

Superintending Engineer, WRD.,
Vaippar Basin Circle, Virudhunagar.

DIPR/4452/TENDER/2025

NOTICE

M/s. Peejay Agro Foods Pvt Ltd CIN: U15300KL2013PTC033879, registered office at New Building Ayyappankavu Road Karayur, Kottapadi P.O, Thrissur, Kerala, India, 680505, a leading food products manufacturing unit in Kerala was brought under CIRP by Hon'ble NCLT vide order dt.28.05.2025.

EOI is invited from interested parties for providing a Resolution plan for the Company as a whole and the last date for receipt of EOI is 05.09.2025

For detailed information kindly mail to cirp.peejayagro@gmail.com

ramco
RAMCO SYSTEMS LIMITED
CIN: L72300TN1997PLC037550

Registered Office: 47, P S K Nagar, Rajapalayam - 626 108
Corporate Office: 64, Sardar Patel Road, Taramani, Chennai - 600 113
E-mail : investorrelations@ramco.com Website: www.ramco.com
Phone: +91 44 2235 4510/6653 4000, Fax: +91 44 2235 2884

SPECIAL WINDOW FOR RE-LODGE MENT OF TRANSFER REQUESTS OF PHYSICAL SHARES

Pursuant to SEBI circular No.SEBI/HO/MIRSD/MIRSD-PoD/P/CIR/2025/97 dated 2nd July 2025, shareholders are informed that, a special window is opened only for re-lodgement of transfer deeds, lodged prior to 1st April 2019, and which were rejected/returned/not attended to, due to deficiency in the documents /process/or otherwise.

This facility of re-lodgement will be available from 7th July 2025 to 6th January 2026. Shareholders are requested to re-lodge such cases with the RTA, latest by 6th January 2026 at the following address:

Cameo Corporate Services Limited (Unit: Ramco Systems Limited)
'Subramanian Building', No.1, Club House Road, Chennai – 600002. Tamil Nadu, India
Phone: +91 44 4002 0700
Online Investor Portal : <https://wisdom.cameoindia.com>
Website : www.cameoindia.com

The lodger must have a demat account and provide its Client Master List ('CML'), along with the transfer documents and share certificate, while lodging the documents for transfer with RTA.

For RAMCO SYSTEMS LIMITED

Sd/-
MITHUN V
COMPANY SECRETARY

BANGALORE AIRPORT HOTEL LIMITED

Administration Block,
Kempegowda International Airport,
Bengaluru - 560 300
Web: www.bengaluruairport.com

NOTICE TO EXPRESSION OF INTEREST (EOI)

S.No.	Tender Title	Short description of Scope of Work
1	Public area Interior and Finishing works of 775 keys Combi Vanta & Ginger.	1. The scope of work includes Supply, Fabrication, Installation, and Handing over of complete interior finishing works for all public areas of the hotel project. This includes but is not limited to: • Main lobby, reception, lounges, and lift lobbies (Ground Floor) • Restaurants, bars, ballroom, pre-function areas, meeting rooms, restrooms etc. 2. The scope encompasses high-end civil finishes, flooring, wall and ceiling finishes, decorative elements, fixed furniture, Loose furniture and coordination with MEP services. All works are to be executed as per approved design intent, material specifications, mock-up approvals, and project timelines, maintaining the highest standards of quality and workmanship expected for premium hospitality development.

Pre Qualification Criteria & other Information: Available on BIAL website (Tenders (bengaluruairport.com)). Reference No: **BAHL/CH/EOI/3473**
Submission Due Date & Time for all the above: 6th September 2025 at 20.00 Hours.
Note: Any further Addendums to this EOI shall be made available in BIAL website.
Applicants who are interested shall express their interest through E-Mail: ramesh.hegde@bialairport.com or register and login to BIAL E-tendering website (<https://www.bialtenders.com>) Event ID: **3473**
Name and address of the entity seeking RFQ:
Head – Procurement & Contracts
Bangalore International Airport Ltd.
Alpha 3A, Kempegowda International Airport,
Devanahalli, Bengaluru - 560 300
Email for communication: ramesh.hegde@bialairport.com
Phone No: 080 – 6678 2203
www.bengaluruairport.com

Sakthi Finance
SINCE 1982
SAKTHI FINANCE LIMITED
CIN: L65910TJ1955PLC00145

Regd. Office: 62, Dr. Nanjappa Road, Coimbatore - 641 018
Ph : (0422) 2231471 - 474, 4236200; Fax : (0422) 2231915
E-mail : investors@sakthifinance.com; Website: www.sakthifinance.com

Material Development – NCD Public Issue 11

Further to our NCD Public Issue 11 advertisement released in "Business Standard" and "The Hindu Tamil Thani" on August 8, 2025, we now wish to inform that the Board of Directors have, at their meeting held on August 14, 2025, approved the following:

1. Unaudited Financial Results ("UFR") for the quarter ended June 30, 2025.
2. Appointment of Sri S Chandrasekar, (DIN:00011901) and Smt. Susheela Balakrishnan, (DIN: 07140637) as Additional Directors (Independent) for a period of five consecutive years with effect from August 14, 2025 and their appointments are subject to the approval of members through special resolution at the ensuing Annual General Meeting ("AGM") and are not liable to retire by rotation.
3. Re-appointment of Sri M Balasubramaniam (DIN: 00377053), as Managing Director of the company for a further period of five years with effect from September 29, 2025 and his re-appointment is subject to the approval of members through special resolution at the ensuing AGM and he is not liable to retire by rotation.
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John Brittas @JohnBrittas
Dear Mammukka, @mammukka Your strength and resilience are truly inspiring! We're overjoyed to see you back, and we need your vibrant presence, charm and leadership for many years to come... With love JB

Biomedical waste treatment plant getting ready at Brahmapuram

Clinical refuse, except hazardous hospital-generated ones, can be incinerated at facility

ANNA JOSE @Kochi

KOCHI corporation's new initiative to address the growing problem of sanitary and special care waste disposal - biomedical waste treatment plant -- is expected to be commissioned in September. The Rs 3.45-crore plant, a first-of-its-kind initiative by a local body in the state, is nearing completion at the Brahmapuram waste dumping site. All biomedical waste, except hospital-generated waste falling under the hazardous category, can be incinerated at the new plant.

On an average, around 100 tonnes of sanitary and special care waste are generated every month in Kochi, which includes

Sanitary, special care waste collected & treated in Kochi

- April: **91.44 tonnes**
- May: **106.96 tonnes**
- June: **105.5 tonnes**
- July: **76.9 tonnes** (under maintenance since July 15)

sanitary napkins, diapers, and medical waste collected by government-approved agencies.

"Two government-approved agencies have currently collected more than two tonnes of sanitary and special care waste. This is being transported to the Kerala Enviro Infrastructure

Ltd (KEIL) unit in Ambalamedu. Once the new plant is commissioned, we will be able to treat and dispose of the biomedical waste at Brahmapuram," a senior health official with the Kochi corporation told TNIE.

KEIL, based in Ernakulam, is a public limited company tasked with the treatment and disposal of hazardous waste generated from industries in the state. A4 Mercantiles Private Limited and Aravind Associates are the two agencies entrusted by the corporation to collect and transport biomedical waste. They are paid Rs 12 by the users for collecting

waste. "The corporation pays KEIL Rs 30 per kilogram to treat the biomedical waste," the official said.

"These items are hazardous. Improper management of contaminated items can cause diseases and other environmental issues. We need to be careful while collecting, transporting, and treating the waste. Thus, we will have to employ an agency to collect and transport the waste even if the new plant is commissioned."

The facility will have a capacity of 3.5 tonnes, allowing for the treatment of the increased quantity of waste, the official added.



CLOSE SHAVE

An SUV that caught fire near Palarivattom metro station on Tuesday night. The vehicle, driven by Sunoj Kumar, a resident of Unichira in Edappally, was completely gutted. There was no casualty as the driver managed to escape after noticing smoke | T P SOORAJ

Kodungallur bus stops get comfy seats, thanks to Tilakan's campaign

KRISHNA KUMAR K E @Kochi

LIKE in the rest of the state, the bus shelters in Kodungallur, the border town between Thrissur and Ernakulam districts, featured round steel rods. The steel rods were posing only difficulty to commuters, who couldn't sit properly on them and many got scared of slipping and falling down.

However, the bus stops in Kodungallur have all changed and now boast comfortable seating for the passengers waiting for buses, thanks to the solo efforts of C S Tilakan, a Kodungallur native and a consumer rights activist. His efforts even inspired local MLA, Adv V R Sunilkumar, to spearhead the creation of a modern bus shelter at Chandapura. This new shelter is a world-class facility, boasting comfortable chairs, free Wi-Fi, music, and a mother's room.

Tilakan, who has spent over



Consumer rights activist Tilakan and ward councillor C Nandakumar at a Kodungallur bus stand with newly installed seating. (R) A new bus stop in Kodungallur | PICS: T P SOORAJ

three decades fighting for consumer rights, began his mission in 2022 after witnessing elderly people and school students struggling to balance themselves on the precarious rods. He launched a sustained campaign, starting with a letter to Local Self-Government Minister M B Rajesh. His persistence paid off when the LSGD principal secretary issued a government order directing the replacement of the "unscien-

tific" round steel rods with proper seating.

Despite the directive, the bus shelters remained unchanged. But Tilakan was undeterred. "I was determined and followed up the matter with the respective MLAs and municipal councillors, which has now finally borne fruit," he explains.

"Now all the bus stops in my hometown have comfortable seats. The last of the round steel rod was replaced with flat seat-

ing at Vadakkenada bus stop before the Taluk office last month. The Chandapura bus shelter before the municipal bus stand now boasts world-class standards. Waiting for buses is no more a tiresome affair, but a pleasant experience," the 79-year-old said, with a beaming smile.

Tilakan, the secretary of the Applicants and Consumers Forum, has extended the campaign beyond the boundaries of

his home town. "I have submitted a letter to the Kochi Corporation, as many bus stops in the city still have only round steel rods. I was happy to note that they made a modern AC bus waiting station at HMT Kalamassery, with all the amenities. Such changes should reflect across the state," he quipped.

C Nanda Kumar, the ward 10 member, praised Tilakan's determination. "The bus stops, including those in Kodungallur, were constructed unscientifically," he notes. "While we all ignored it, hats off to Tilakan sir for continuously pursuing with the authorities to bring in the winds of change."

Looking ahead, Tilakan's next mission is to reclaim public spaces in his town. He is now focused on opening up the Police ground in the town's heart to the public, which was previously a communal space but is now restricted by the revenue department.

Athachamayam procession to kick off 10-day Onam fete

EXPRESS NEWS SERVICE @Kochi

THE 10-day Onam celebrations will begin with the Athachamayam procession, a colourful pageantry of caparisoned elephants, percussion, and folk dances, at Tripunithura on August 26. Local Self-Government Minister M B Rajesh will inaugurate the procession at Tripunithura Government Boys' HSS Ground at 9 am, said Tripunithura municipal chairperson Rema Santhosh on Tuesday.

Law Minister P Rajeeve, Tripunithura MLA K Babu, actors Jayaram and Ramesh Pisharody, Ernakulam MP Hibi Eden, Kottayam MP Francis George, Piravom MLA Anoop Jacob, and Ernakulam District Collector G Priyanka will also be present.

The procession will feature a vibrant display of traditional art forms such as kathakali, theyyam etc, martial arts like kalaripayattu, percussion performances including panchavadyam and shingari melam, folk dances, and fancy dress representing Onam traditions and mythology. Students, Asha workers, Kudumbashree members, Haritha Karma Sena members, and anganwadi workers will participate. The procession will move through the royal town and return to the school ground by 2 pm.

The Atha Pookalam competition will begin at Sion Auditorium at 10 am on August 26. Cultural performances will be held every evening at Layam Koothambalam from August 26 to September 4.



Muvattupuzha congestion eases as bridge reopened

EXPRESS NEWS SERVICE @Kochi

GIVING some respite to commuters, the Kacherithazham bridge in Muvattupuzha on the bustling MC Road was finally reopened to traffic after a two-day closure. The sudden closure, caused by a mysterious crater that appeared on the main carriageway, had brought a significant portion of the town's traffic to a standstill.

The ordeal began a week ago, with a school bus even getting trapped in the crater. The closure of the bridge on Sunday led to a traffic nightmare with vehicles being rerouted and commuters facing long delays. For two days, engineers and municipal workers worked tirelessly to identify the cause of the sinkhole.

The search was challenging as the earth caved in, even as the crater was found to be quite deep. Finally, the team located the source of the problem: a damaged section of an underground drainage built with stones. The leakage from the drainage, especially during the 2018 flood, had eroded the soil beneath the road's surface, leading to the formation of the crater, sources said.

A temporary fix, through metal-sheet piling up to a depth of 27 metres, was implemented to make the road safe. A high-level team from the Kerala Road Fund Board is scheduled to visit the site on Wednesday. Their inspection will be crucial in determining the best course of action for a permanent repair, MLA Mathew Kuzhalsadan said.

EXPRESS READ

Civet odour forces chief justice bench to suspend proceedings

Kochi: Proceedings before the chief justice's bench of the Kerala High Court were disrupted on Tuesday after the courtroom was found to be contaminated by palm civets. At the start of the morning session, the chief justice informed lawyers that only urgent matters would be taken up. The hearing was suspended to facilitate cleaning of the courtroom ceiling and air-conditioning ducts, which had developed a foul odour, reportedly caused by palm civets urinating in the ceiling and ducts.

Mother of Perumbavoor rape victim held for trespassing into HC premises

Kochi: The Ernakulam central police on Monday arrested and later released the mother of a law student who was raped and murdered in Perumbavoor in 2016, for forcibly entering the High Court premises. She wanted to meet the judges demanding the execution of Ameerul Islam, the convict in her daughter's murder case. Entry to the High Court requires valid identification and a token. As she did not possess one, she was stopped at the entrance by security personnel, said a source with the Kochi city police.

CANARA BANK, REGIONAL OFFICE - ERNAKULAM
3rd Floor, Metro Station Complex, M G Road, Ernakulam- 682035, Ph No. 0484 4044308, Email: roekmrec@canarabank.com

NOTICE OF CANCELLATION OF E-AUCTION

This is to inform that the E-auction Sale under Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002, scheduled on 30-08-2025 published in The New Indian Express & Mathrubhumi dailies dttd. 30-07-2025 in the Canara Bank, Kolencherry Branch A/c of Mr. Soman C T, hereby stands cancelled.

Ernakulam (Sd/-) Authorised Officer, Canara Bank, 19-08-2025

ALVA'S INSTITUTE OF ENGINEERING & TECHNOLOGY (AUTONOMOUS)
NHAJ, MOOZUPOORE - 582225

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» Last Date to Apply: Within 7 days from the date of Advertisement.

Interested candidates may send their resume to principalaiet08@gmail.com **6360256724**

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR PEEJAY AGRO FOODS PRIVATE LIMITED OPERATING IN FOOD PROCESSING INDUSTRY AT EDACKAZHIYUR VILLAGE, CHAVAKKAD TALUK, THRISSUR DISTRICT & IN PERAKOM VILLAGE CHAVAKKAD TALUK, THRISSUR DISTRICT & IN INDUSTRIAL ESTATE HARIDAS NAGAR THAMARAYOOR THRISSUR DISTRICT.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl	RELEVANT PARTICULARS
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.
2.	Address of the registered office
3.	URL of website
4.	Details of place where majority of fixed assets are located
5.	Installed capacity of main products/ services
6.	Quantity and value of main products/ services sold in last financial year
7.	Number of employees/ workmen
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:
10.	Last date for receipt of expression of interest
11.	Date of issue of provisional list of prospective resolution applicants
12.	Last date for submission of objections to provisional list
13.	Date of issue of final list of prospective resolution applicants
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants
15.	Last date for submission of resolution plans
16.	Process email id to submit Expression of Interest

R. Raghavendran B.Com., FCA, CISA
IBBI / IPA-001/IP-00211/2017-18/10411
Resolution Professional Peejay Agro Foods Private Ltd,
AFA Valid til 31.12.2025
Flat No.3, Dhruvatar Apartment, 241, Dr. Rajendraprasad Road, Tatabad, Coimbatore - 641 012.

Date : 20.08.2025
Place : Coimbatore

SOUTHERN RAILWAY				
Trivandrum Division (Works Branch)				
E-tender Notice No.V/W/TVC/13/2025 Dated 08-08-2025				
Divisional Railway Manager/Works Branch/Trivandrum Division, Trivandrum-14 for and on behalf of the President of India invites ONLINE tenders for the following works as per tender notice and Complete details are given in our e-tender portal www.ireps.gov.in .				
Sl. No	Description	Approx. value Rs. (in Lakhs)	Earnest Money Deposit Rs.	Period of completion in months
1	Aluva (AWY) P.Way Section (Zone-TR-9) Execution of works and supply of materials for track maintenance for the year 2025-26.	50.00	100000	TWELVE
2	Chalakyudi (CKJ) P.Way Section (Zone-TR-8) Execution of works and supply of materials for track maintenance for the year 2025-26.	50.00	100000	TWELVE
3	Ernakulam (ERS) P.Way Section (Zone-TR-10) Execution of works and supply of materials for track maintenance for the year 2025-26.	50.00	100000	TWELVE
4	Piravom Road (PVRD) P.Way Section (Zone-TR-11) - Execution of works and supply of materials for track maintenance for the year 2025-26.	50.00	100000	TWELVE
5	Alleppey (ALLP) P.Way Section (Zone-TR-12) Execution of works and supply of materials for track maintenance for the year 2025-26.	50.00	100000	TWELVE
6	Kayamkulam (KYJ)-Trivandrum (TVC) section-TTR(FS+TWS+CMSC)-1 in 12-41 Sets (with T28).	546.17	423100	TWELVE
7	Sr.DEN/North jurisdiction-CTR(S)-1.485km, TRR (S)-1.554km, TSR(S)-0.71km, TRR (P)-1.064km, TTR-4 sets (1 in 12 (TWS+WCMS-4 sets), 1 in 16 (TWS+CMSC-2 sets)) Renewal of ordinary sleepers at bridges and bridge approaches with standard guard rail and approach wide sleepers, ISO(S)-1.835 km.	330.96	315500	TWELVE
8	Thiruvananthapuram Division - Clearing of vegetation for two years in ADEN Trichur (TCR) Jurisdiction.	210.93	255500	TWENTY FOUR
9	DEN/North portion-Proposed strengthening of steel girder of bridges (Phase-1).	184.79	242400	TWELVE
10	Trichur-Guruvayur (TCR-GUV) Section-Proposed Limited Use Subway (5.00 x 2.75 m RCC BOX) in lieu of L.C.No. 15 (closed) at Km: 22/900 23/00 in Guruvayur station Yard.	646.34	473200	TWELVE
11	SSEW/Kottayam (KTYM) Jurisdiction: Repairs to staff quarters (Type 1-20, Type II-9, Type III-3).	135.52	217800	EIGHT
12	Chengannur (CNGR): Replacement to old PVC Pumping line with CPVC pipe and allied works.	61.24	122500	SIX
13	Trivandrum (TVC) Division - DEN/South Jurisdiction-Proposed strengthening, of Steel Girder Bridges.	178.46	239200	TWELVE
14	DEN/SOUTH/TVC-Provision of Standard Guard Rail Sleepers on Bridges, Bridge Approaches, ROBs, RLBs, LUS.	334.81	317400	TWELVE
15	Collection and training out of track ballast at Aravaimoli (AAY) depot.	237.46	268700	TWELVE
16	Improvements to Operation Theatre at Railway Hospital/Trivandrum Pettah (Civil & Electrical).	34.19	68400	THREE
17	DEN/South Jurisdiction-TRR (P)-20.657 km.	359.21	329600	TWELVE
18	Trivandrum Division---TRR (P) for length of 38.594 Km	660.65	480300	TWELVE
Tender Closing date and time: Sl No: 1 to 18 - 03-09-2025 at 11.00 hrs.				
Note: It is the responsibility of the tenderer to check any Corrigendum issued for any correction or modifications uploaded subsequently in website; the same shall be taken into account while submitting.				
Divisional Railway Manager (Works), Trivandrum-14, (for and on behalf of the President of India)				

ST. TERESA'S COLLEGE (AUTONOMOUS) ERNAKULAM — 682 011
Affiliated to M.G. University, Kottayam
www.teresas.ac.in, E-mail: principal@teresas.ac.in
0484-2351870, 6282402318

No. STCAU/TS/136/2025 Date: 20.08.2025

Notification
Applications are invited from eligible candidates for the post of Assistant Professors in the following permanent vacancies:

Subject	No. of Posts	Category
Home Science	2	Open-1, Community - 1
Physics	1	Open-1
Mathematics	1	Open-1
Botany	2	Community- 1, PWD- 1 (Category b- deaf & hard of hearing)
French	1	PWD- 1 (Category c- locomotor disability including cerebral palsy, leprosy cured, dwarfism, acid attack victims and muscular dystrophy)
Statistics	2	Open - 1, Community - 1
English	1	Community -1

Age, Pay and Qualifications are as per the norms of the UGC, Govt. of Kerala and M.G. University. The vacancies reserved for Persons with Disabilities (PWD) are as per G.O.(MS) 242/2022/H.Edn dated 18.05.2022 and G.O.(MS) 684/2023/H.Edn dated 08.12.2023.

Eligible candidates may apply online through the college website (www.teresas.ac.in) by paying an application fee of ₹2000. Printout of the completed application form, along with copies of all required documents, must reach 'The Manager, St. Teresa's College (Autonomous), Ernakulam — 682 011', within 30 days from the date of publication of this notification. The appointment will be subject to the sanction from Govt. of Kerala and M.G. University, Kottayam. Incomplete applications will be summarily rejected. PWD category applicants need not pay the application fee.

Manager

